

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/FA/MP, No. 63 /1993 (in OA. 743/89)

Geological Survey of India employees & Or. Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. No. 63 /93
(in OA. No. 743/89) for Submission of
the Scheme of providing promotional avenues
to the drivers of the Geological Survey of
India. On scrutiny it has been
found in order.

SO (5) N. 29/1/93

29/1

29/1/93

Mr. U.D. Sharma counsel for petitioner.

Register & Put up in Court
for admission on 4/2/93 q/w OA.

REGISTRAR
C.A.T., JAIPUR

4.2.93

Mr. P. R. Sharma - Counsel for applicant
Mr. U. D. Sharma - Counsel for respondent/petitioner

Heard Mr U. D. Sharma and perused the
Annexure R-1, the order dated 19.5.92
of this Tribunal. Mr Sharma submitted
that a scheme has been framed and put
up before the Tribunal for approval of the scheme.
The prayer was rejected and observed that
choosing the course of implementation if any
one objects and have any grievance he may
challenge the scheme otherwise the scheme can
operate according to rule. MP stands disposed of

Received by
B. B. Mahajan
10/2/93
(B.C. Jain)

29/1/93

(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman